RAJYA SABHA [22 December, 1999]

Year	Indira Awaas Yojana (IAY)			
	Central Assistance	Total Available Funds	Utilisation	Achieve- ment \$\$\$
1994-95	713.70	892.12	934.47	6862
1995-96	2656.32	3320.40	3381.70	24871
1996-97	1459.84	1924 71	246.78	853
1997-98	2931.07	5030.36	2917.77	10930
1998-99	5004.32	6787.53	4767.51	20937

\$\$\$ Number of Houses Constructed

Transfer of rural development schemes to States

2267. DR. MOHAN BABU: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that some of the Centrally sponsored schemes, aimed at development of rural areas, have been transferred to States;

(b) if so, the details of such schemes and how the Union Government propose to release allocations to States, without assessing the progress made in each scheme;

<c) whether the Government propose to withdraw some of the old Centrally sponsored schemes; and

(c) if so, the reasons therefor?

THE MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR LAL PATWA): (a) to (d) As per decision taken in the Meeting of the National Development Council on 19.2.1999, a Committee under the Chairmanship of the Deputy Chairman, Planning Commission with Members from both the Central Ministries and the States has been set up to examine the issue of transfer of Centrally Sponsored Schemes (CSS) including identification of schemes to be transferred and those to be retained and the modalities of such transfer.

Construction of roads in Uttar Pradesh

†2268. SHRI MANOHAR KANT DHYANI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that Central Government had given consent for providing aid to the theme of Rupees 96.00 lakhs, for construction of roads in dacoit infested regions of Uttar Pradesh, under Centrally sponsored scheme for special problemetic/ dacoit infested region;

[†]Original notice of the Question was received in Hindi.

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